

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

IB-143/ND/2020

IA (Liq.)-2/2024, IA/5776/2023

IN THE MATTER OF:

Mr. Udaivir Singh

.....Applicant

Vs.

M/s. Keep in Touch Clothing Pvt. Ltd. & Anr.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 23.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak
Kalra, Advs.

ORDER

Due to paucity of time, the matter is listed on **28.05.2024**.

**Sd/-
(Court Officer)**